NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Monday**, 11th August, 2025:

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The Division Bench comprising of the Hon'ble The Chief Justice and the Hon'ble Shri Justice M. S. Karnik will sit in Court Room No. 46 at 11.00 a.m and will take up the following matters as per the board to be notified separately.

" FOR PRONOUNCEMENT OF JUDGMENT"

Original Side Matter
COMAPL/4915/2020
With
COMAPL/4925/2020
COMAPL/4932/2020

F. A. Enterprises v/s

Konkan Irrigation Development Corporation & Ors.

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After completion of Division Bench work, the Division Benches comprising of (i) the Hon'ble the Chief Justice and the Hon'ble Shri Justice Sandeep V. Marne and (ii) the Hon'ble Shri Justice M. S. Karnik and the Hon'ble Shri Justice N. R. Borkar will take up Their Lordships' extant judicial assignment.

Dated this the 8th day of August 2025. By Order,

Sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S. Bombay Sd/-(A.H.Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay